

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.251 of 2013 &
I.A. No. 334 of 2013

Dated : 21st April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

TimaPur Okhla Waste Management Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Anr.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. Dhananjay Bajjal for R.1
Mr. Vishal Anand
Mr. Gaurav Dudeja for R.2

ORDER

Post the matter for hearing on **12.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js